

RAJYA SABHA

Wednesday, the 24th November, 2010/3rd Agrayayana, 1932 (Saka)

The House met at eleven of the clock,
MR. CHAIRMAN in the Chair.

WRITTEN ANSWERS TO STARRED QUESTIONS

MR. CHAIRMAN: Question No. 201. ...*(Interruptions)*... Do not come into the Well of the House. ...*(Interruptions)*... पाणि जी, अपनी जगह वापस जाइए।...*(व्यवधान)*... No banners, please ...*(Interruptions)*... No banners, please. ...*(Interruptions)*... No banners, please. ...*(Interruptions)*... आप अपनी जगह वापस जाइए। ...*(व्यवधान)*... No banners, please. ...*(Interruptions)*... आप लोग अपनी जगह वापस जाइए।...*(व्यवधान)*...

The House is adjourned till 12.00 hours.

The House then adjourned at one minute past eleven of the clock.

The House re-assembled at twelve of the clock,

THE VICE-CHAIRMAN (Prof. P.J. Kurien) in the Chair

Interlocutors on Jammu and Kashmir

*201. SHRIMATI SHOBHANA BHARTIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the three member team of interlocutors on Jammu and Kashmir appointed by the Centre has recently asked everyone, including separatists, to come and join talks with them;

(b) if so, whether the separatists in the valley are against holding any discussions with the interlocutors;

(c) whether the interlocutors have also expressed that the Kashmir issue cannot be resolved without involving Pakistan;

(d) if so, the reaction of Government in this regard; and

(e) the details of recommendations made by the three member team of interlocutors to Government and Government's response thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) A three member team of Interlocutors, namely, Dr. Dileep Padgaonkar, Prof. M.M. Ansari and Prof. Radha Kumar has been appointed to held a sustained dialogue with all sections of the people in Jammu and Kashmir. In this regard, during

their visits to the State, they have made public their intention to give access to all groups of people including the separatists of meet them in this regard. Some separatists have made a statement in the media against holding discussions with the interlocutors.

(c) to (e) There are press reports about the interlocutors having stated that a comprehensive solution could not come without involving Pakistan. In this regard the stated policy of the Government is that, it is committed to discussing all outstanding issues with Pakistan, including the issues of Jammu and Kashmir, through a bilateral dialogue. The first Report of the Interlocutors has been received on 01.11.2010.

**Providing access to Indian security agencies to
encrypted messages of Blackberry**

† *202. SHRI SATYAVRAT CHATURVEDI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the time-limit for the Blackberry handset manufacturing Canadian company 'Research in Motion', to provide access to the Indian security agencies to its messenger and enterprise services has again been extended up 31 December, 2010;

(b) whether it is also a fact that the encrypted (code language) messages of Blackberry cannot be read by the security agencies while being sent;

(c) the time when the Blackberry was first asked to provide access to Indian security agencies to its messenger and enterprise services and how many times the time-limit has been extended so far; and

(d) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) Department of Telecommunications (DoT) on 11th December, 2007, directed all the service providers not to connect or provide/run Blackberry e-mail and mobile messenger services unless the required monitoring system to the satisfaction of the security agencies are in place. Discussions were commenced with 'Research in Motion' (RIM), provider of the Blackberry services, as a result of which Voice, SMS and individual e-mail were made available to security agencies in readable format. Again, on 13th August, 2010, all the telecom service providers were instructed by the Department of Telecommunications to ensure that a technical solution for interception and monitoring of Blackberry services in readable format is made available to the law enforcing agencies by 31st August, 2010. In case no solution is provided then these services may be blocked as per the relevant clauses of the license in the interest of national security. RIM agreed to provide a solution for Blackberry messenger chat service for which upgradation of telecom service network was required. Telecom service providers were asked to upgrade their network by 22.9.2010. The telecom service providers have upgraded their network and the solution offered is being tested by the law enforcement agencies for which the time limit has been extended upto 31.12.2010. RIM has assured that they will